

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Cr1) No(s).3449/2009

KANWARJIT SINGH KAKKAR

Petitioner(s)

VERSUS

STATE OF PUNJAB & ANR.

Respondent(s)

(With appln(s) for stay  
WITH SLP(Cr1) NO. 4010 of 2009  
(With office report)

Date: 19/01/2011 This Petition was called on for hearing today.

For Petitioner(s) Dr. Kailash Chand,Adv.

For Respondent(s) Mr. Kuldip Singh,Adv.  
Ms.Varuna Bhandari,adv.

UPON hearing counsel the Court made the following  
O R D E R

Respondent No.2 has been served. No vakalatnama is  
filed. Service is complete. Hence, place the matter  
before the Hon'ble Court as per rules.

(Sunil Thomas)  
Registrar